GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 2391

TO BE ANSWERED ON 09.03.2018

EMPOWERMENT OF WOMEN THROUGH SELF HELP GROUPS

2391 SHRI SIRAJUDDIN AJMAL

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state

- (a) the details of various plans and schemes being implemented by the Government for women empowerment through Self Help Groups (SHGs) along with allocation and utilization of funds thereunder during each of the last three years and the current year, State/UT-wise; the allocation and utilisation of funds under such schemes during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has any proposal to involve SHGs in implementing all the social development programmes, besides carrying out manufacturing and trading activities to achieve maximum possible success; and
- (c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR)

(a) to (c) In the Ministry of Women & Child Development, Rashtriya Mahila Kosh (RMK), a society registered under the Societies Registration Act, 1860, is an apex micro-finance organization to provide micro-credit at concessional rate of interest to women Self Help Groups(SHGs) or individual women (the ultimate beneficiaries) through Intermediary Micro-financing Organizations (IMOs) /Non-Governmental Organisations (NGOs) / Voluntary Organisations (VOs) for various livelihood support and income generating activities.

However, RMK is engaged with the SHGs and NGOs only for the limited purpose of rendering loan.

State/UT- wise funds disbursed during last three years and the current year is placed at **Annexure**.

ANNEXURE REFERRED TO IN REPLY OF LOK SABHA UNSTARRED QUESTION NO. 2391 REGARDING 'EMPOWERMENT OF WOMEN THROUGH SELF HELP GROUPS' FOR 09.03.2018 RAISED BY SHRI SIRAJUDDIN AJMAL.

The details of disbursed these during each of the last three years and current year, State/UT-wise.

<u>2014-15</u>

(Amount Rs. In lakh)

| | , |
|-------------|-----------------|
| State | Amount Released |
| Bihar | 25.00 |
| J & K | 35.00 |
| Jharkhand | 49.50 |
| Karnataka | 7.50 |
| Rajasthan | 10.00 |
| Tamil Nadu | 142.00 |
| West Bengal | 65.00 |
| TOTAL | 334.00 |

2015-16*

Nil

2016-17*

(Amount Rs. In lakh)

| State | Amount Released |
|-------------|-----------------|
| West Bengal | 55.00 |
| | - |
| TOTAL | 55.00 |

^{*(}The loan guideline of RMK was under revision)

2017-18 Till (06/03/2018)

(Amount Rs. In lakh)

| | (1 11110 01110 11151 111 101111) |
|-----------------|----------------------------------|
| State | Amount Released |
| 1. Assam | 25.00 |
| 2. Maharashtra | 10.00 |
| 3.Rajasthan | 19.00 |
| 4.Uttar Pradesh | 27.50 |
| TOTAL | 81.50 |